

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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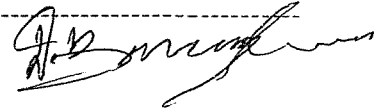
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 3/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : Unique Proof Pvt Ltd
NAME OF THE RESPONDENTS : SCM Garments pvt Ltd
UNDER SECTION : 9 Rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	D. KANAGA SUNDARAM	Respondent	
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ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent is present, has filed Vakalath, and the same is taken on record. The Respondent is directed to file a reply before next date of hearing, by circulating copy to the other side. The matter is posted for making final submissions. Put up on **13.11.2018 at 10.30 A.M.**

MS

-SA-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)